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BEFORE THE HON'BLE PRINCIPAL BENCH, NATIONAL GREEN
TRIBUNAL AT NEW DELHI
(MISC. APPLICATION NO. 48 OF 2022)

IN

ORIGINAL APPLICATION NO. 30 OF 2022

In the matter of:

AFSAR ALI

...APPLICANT

VERSUS

STATE OF UP & Ors.

...RESPONDENTS

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Ghaziabad

Dated:

ROHIT KUMAR
EXECUTIVE OFFICER,
Nagar Panchayat, Dasna,
Ghaziabad, Uttar Pradesh

अधिसूची अधिकारी
नगर पंचायत, दासना
गज़ियाबाद

**BEFORE THE HON'BLE PRINCIPAL BENCH, NATIONAL GREEN
TRIBUNAL AT NEW DELHI
(MISC. APPLICATION NO. 48 OF 2022)**

IN
ORIGINAL APPLICATION NO. 30 OF 2022

In the matter of:

AFSAR ALI

....APPLICANT

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STATE OF UP & Ors.

....RESPONDENTS

**FURTHER ACTION TAKEN REPORT IN COMPLIANCE OF ORDER
DATED 04.12.2023, ON BEHALF OF EXECUTIVE OFFICER, NAGAR
PANCHAYAT, DASNA, GHAZIABAD, UTTAR PRADESH**

Most Respectfully showeth:

It is most respectfully submitted that considering the previous action taken reports filed / submitted on behalf of the undersigned, this Hon'ble Tribunal vide order dated 04.12.2023, was pleased to direct the undersigned to file a detailed Action Taken Report and in compliance thereof, the report showing the action undertaken is as hereunder: :-

1. That the work for the clearing / removal of the legacy waste was awarded to one M/s Mukesh Earth Movers on 18.11.2023. The work was started on 20.11.2023 and it got completed on 18.12.2023. The legacy waste was estimated to be about 9026.17 mT in and around the site near the pond in question. The legacy waste has been removed from the site and sent to processing plants for disposal. That 20% of the 9026.17 mT has been utilized for the purposes of RDF, recycling and road making. The copy of the Bill containing the above details is annexed herewith. The photographs of the site showing the removal of the legacy waste are annexed herewith.



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2. Further, a TEMPORARY DRAIN was constructed with the help of JCB machine around the pond on 25.11.2023 whereby the inlets carrying the waste water released by the nearby population has been stopped / restricted from going into the pond and now the same has been diverted into the above mentioned temporary drain with the help of pumping. Furthermore, the pond has been dewatered by removing the waste water present in the pond and hence the pond is gradually drying up. The removal of the wild grass from the pond has also been completed. The photographs showing the construction of the abovementioned temporary drain and the photographs of the dewatered pond are annexed herewith.
3. That with regard to the illegal encroachments made by the locals, Notices dated 01.08.2023 were issued by the Nagar Panchayat to the illegal encroachers. It is submitted that on 02.12.2023, illegal encroachments were removed in the presence of the area Sub-Divisional Magistrate for which adequate police force was also provided by the administration and which was also present at the time of removal of encroachments. the details of the persons who have their properties as illegal encroachment and to whom notices were served and later on the said encroachments were removed, are given as hereunder:

- i) Jagdish S/o Babu
- ii) Mujahid S/o Babu Shifat Ali
- iii) Mehfooz S/o Farukh Ali
- iv) Arif Ali S/o Rifaqat
- v) Intezar Ali Latafat
- vi) Suleman S/o AllahMehtar
- vii) Nanhe S/o Saddiq
- viii) Munfaid
- ix) Abdullah S/o AllahMehtar
- x) Zakir S/o Saeed
- xi) Khaliq S/o Shafiq
- xii) Usman Ali S/o Aftab Ali



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- xiii) Hamid Ali S/o Aftab Ali
- xiv) Naushad Ali S/o Ayyub Ali
- xv) Abid Ali S/o Jamshed Ali
- xvi) Munshaid Ali S/o Jamshed Ali
- xvii) **Shahid Ali S/o Abbas Ali**, has obtained a stay order from the Hon'ble Allahabad High Court
- xviii) Management, Azad Memorial Inter College
- xix) Muzaffar Ali S/o Qazi Ashfaq
- xx) Abdullah S/o AllahMehtar
- xxi) Nawab Ali S/o Khuban Ali
- xxii) Tauqir S/o Qazi Zameer
- xxiii) Ibrahim S/o Qadeer Qureshi
- xxiv) Principal, Madarsa Islamia
- xxv) Chand S/o Mammad Qureshi
4. It is further submitted that the illegal fishing activity which was being carried out by the locals in and around the area of the pond in question has been stopped and the said area has been dewatered.
5. It is further submitted that a proposal of Rs. 199.25 Lakhs has been submitted with the government on 28.10.2023 under the Amrit Sarovar Scheme for the construction of drain, wire fencing and the pathway around the pond in question. The proposal is still pending and the above mentioned work will begin as soon as the above mentioned funds are allocated. The copy of the proposal submitted to the government is annexed herewith.
6. It is further submitted that with regard to the specific query of this Hon'ble tribunal with reference to the allocation of the amount to the Nagar Panchayat, Dasna, out of the amount deposited by the state of Uttar Pradesh in the Ring Fenced Account, no amount has been allocated by the state of UP to the Nagar Panchayat, Dasna, Ghaziabad, UP.
7. Further, it is submitted that the bid for the setting up of the 100 KLD HgSBR Sewer Treatment Plant has been accepted on the GEM portal


 अधीनस्थ अधिकारी
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 गाज़ीपुर

and work order has been issued. It is submitted that as soon as the 100 KLD HgSBR Sewer Treatment Plant is established, the work of the treatment of the waste water and drainage by the local population near the pond will be undertaken. The copy of the sanction order and of the contract is annexed herewith.

8. It is most respectfully submitted that the entire work done in and around the pond in question is being done by the Nagar Panchayat, Dasna under the supervision of the committee constituted vide office order dated 21.09.2023 of the Nagar Panchayat, Dasna.

Ghaziabad
Dated:



ROHIT KUMAR
EXECUTIVE OFFICER,
Nagar Panchayat, Dasna,
Ghaziabad, Uttar Pradesh

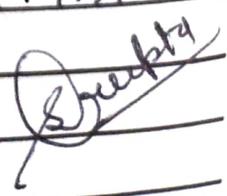
अधिकासी अधिकार
नगर पंचायत द्वारा
गाजियाबाद

नगर पंचायत डासना, गाज़ियाबाद
CONTRACTOR'S BILL (1st & Final Bill)

ANNEXURE-A

5

NAME OF WORK			वार्ड न० -13 कमेले के पास सरकारी ट्रासफार्मर से तालाब तक लिंगेसी वेस्ट निस्तारण का कार्य।				
CONTRACTOR'S NAME			M/S MUKESH EARTH MOVERS AND CONTRACTOR		MEASUREMENT BOOK NO.	S-153	
DATE OF WORK ORDER			18-11-2023		DATE OF STARTING	20-11-2023	
DATE OF MEASUREMENT			25-11-2023		DATE OF COMPLETION	18-12-2023	
Qty of Executed of supplied since last certificat	Qty executed of upto date	Per	Item	Rate	Amount		Remarks
					upto Date	Since date Certificate	
	9026.17	MT	1	Disposal of legacy waste according to soil waste menagment SWM etc. Rules ,2016 and CPCB Guidelines for the disposal of legacy waste 2019	359.0	3240395.03	
				Total		3240395.03	
				Ded of Below Rate Ass Per Tendar 0.50%		-16201.98	
						3224193.05	
				Deduction of minor Defect all of Work		3000.00	
						3221193.05	
				Add 18% G.S.T		579814.75	
				TOTAL		3801007.80	
				Say RS.		3801008.00	
						32212-10	
						164424-10	
						<u>3704372-10</u>	

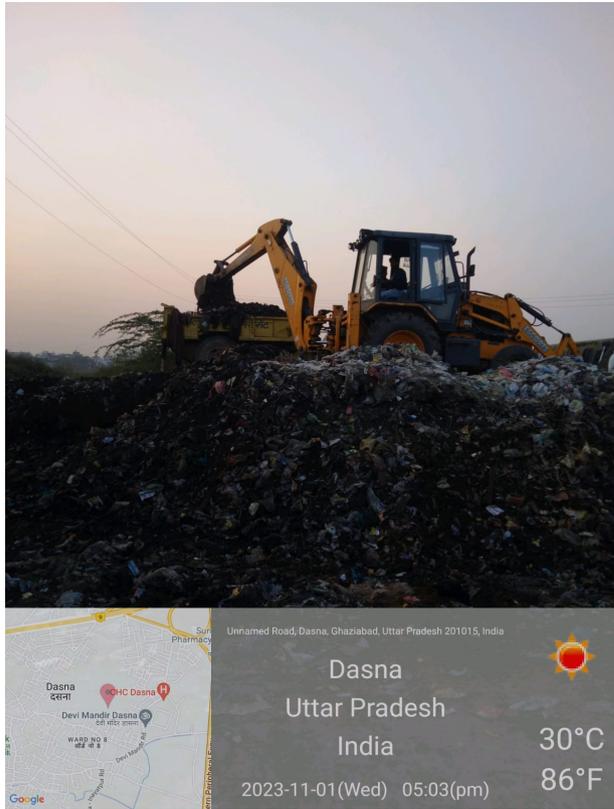
PARTICULARS	Details of actual measurement				Contents of area
	No.	L.	B.	H.	
<p>The SWM Rules 2016 clearly mandate clearing of sites as a first step, by bio-mining and bioremediation still capping is often proposed or considered an option in India merely because it is done most. But clearing a dumpsite almost to ground level rather than capping it refers to the excavation of old dumped waste and make window of legacy waste.</p>					
<ol style="list-style-type: none"> 1. clearing or capping of legacy waste. 2. Bioremediation and Biomining of old municipal dumpsites 3. Process of Bioremediation and Biomining 4. Processing Equipments for processing of legacy waste. 5. Treatment process 					
<p>Quantity as per details = legacy (W) - 10029.08 m³</p>					
<p>10029.08 x 0.90 = 9026.17 m³</p>					
<p>Total = 9026.17 m³</p>					
					

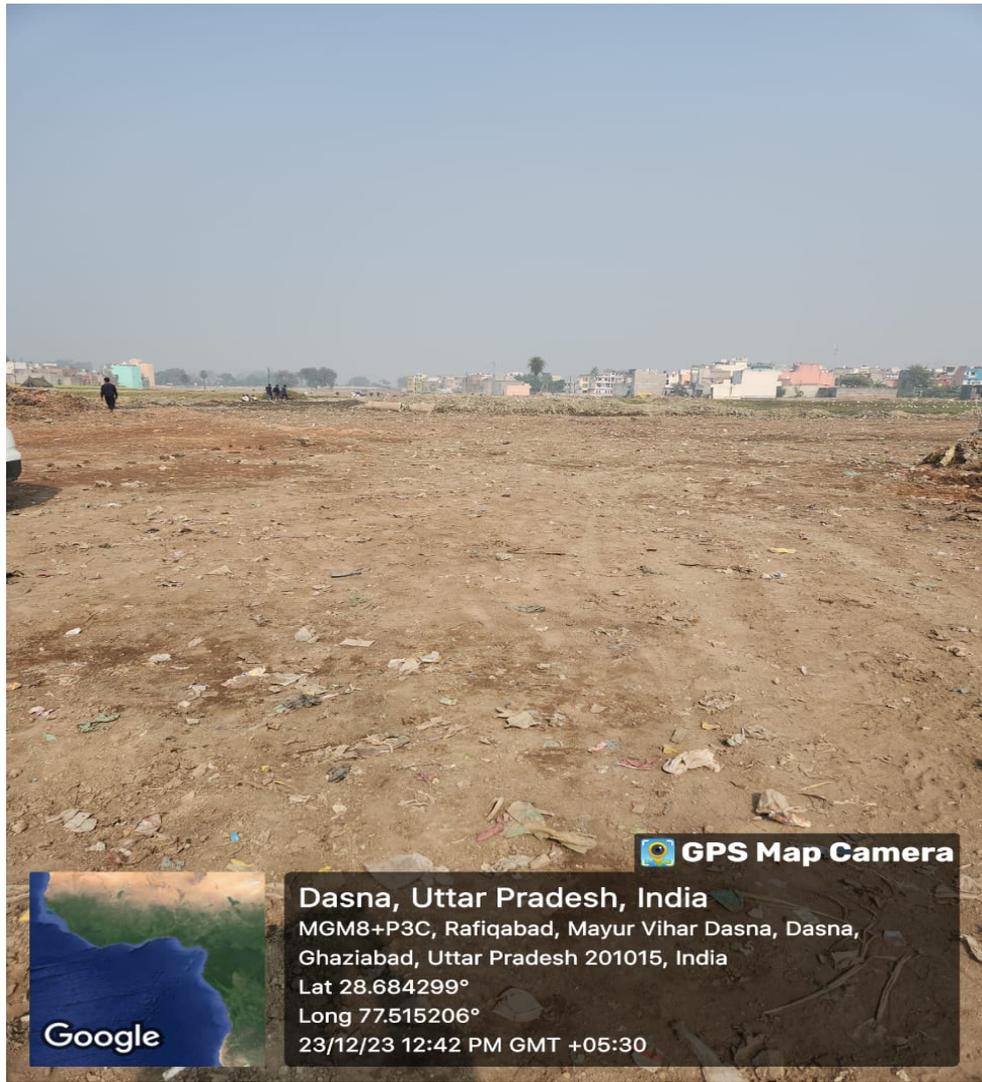
PARTICULARS	Details of actual measurement				Contents of area
	No.	L.	B.	H.	
Name of work :-	-गर पंचायत डारना में वडि-13 कैमल के पारन रस्कारी				
	दर-कार से तालाब तक कुंडे (निगरी केस्ट) के निस्तारण				
	का काप				
	MUKESH EARTH MOVERS AND CONTRACTOR				
Name of Agency :-	M/S PREM SHANKAR NADAY CONTRACTOR				
Date of work order :-	18/11/2023 Date of Starting - 20/11/2023				
Date of measurement :-	25/11/2023 Date of Completion - 18/12/2023				
4. Disposal of legacy waste according to all waste management system etc. Rules 2016 and CPCB Guidelines for the disposal of legacy waste 2019					
	B.F in this m.B pay per - (02) - 9028.17 mt				

(Signature)

PARTICULARS	Details of actual measurement				Contents of area
	No.	L.	B.	H.	
	B.F in His m B Payments - (68) -				1601598=0
83- UP 19D9284 01-12-2023		39120.0	17310.0		21810.0 kg
84- HR38A5538 "		39025.0	16520.0		22505.0 kg
85- HR55BC8860 "		39110.0	16310.0		22800.0 kg
86- HR55AG7698 "		38985.0	17900.0		21685.0 kg
87- HR55AJ0007 "		39215.0	17226.0		21989.0 kg
88- UP19D8854 "		38950.0	16110.0		22940.0 kg
89- PB04AQ4930 "		39180.0	16280.0		22900.0 kg
90- HR38Y3942 "		42045.0	17470.0		24575.0 kg
91- UP19D8854 "		42045.0	16110.0		25935.0 kg.
					1808037 kg
					1800 MT
RDF / Recycling / Road making etc. Page No - (62)					9026.17 MT
					9026.17 x 20% = 1805.23 MT
					<i>[Signature]</i>

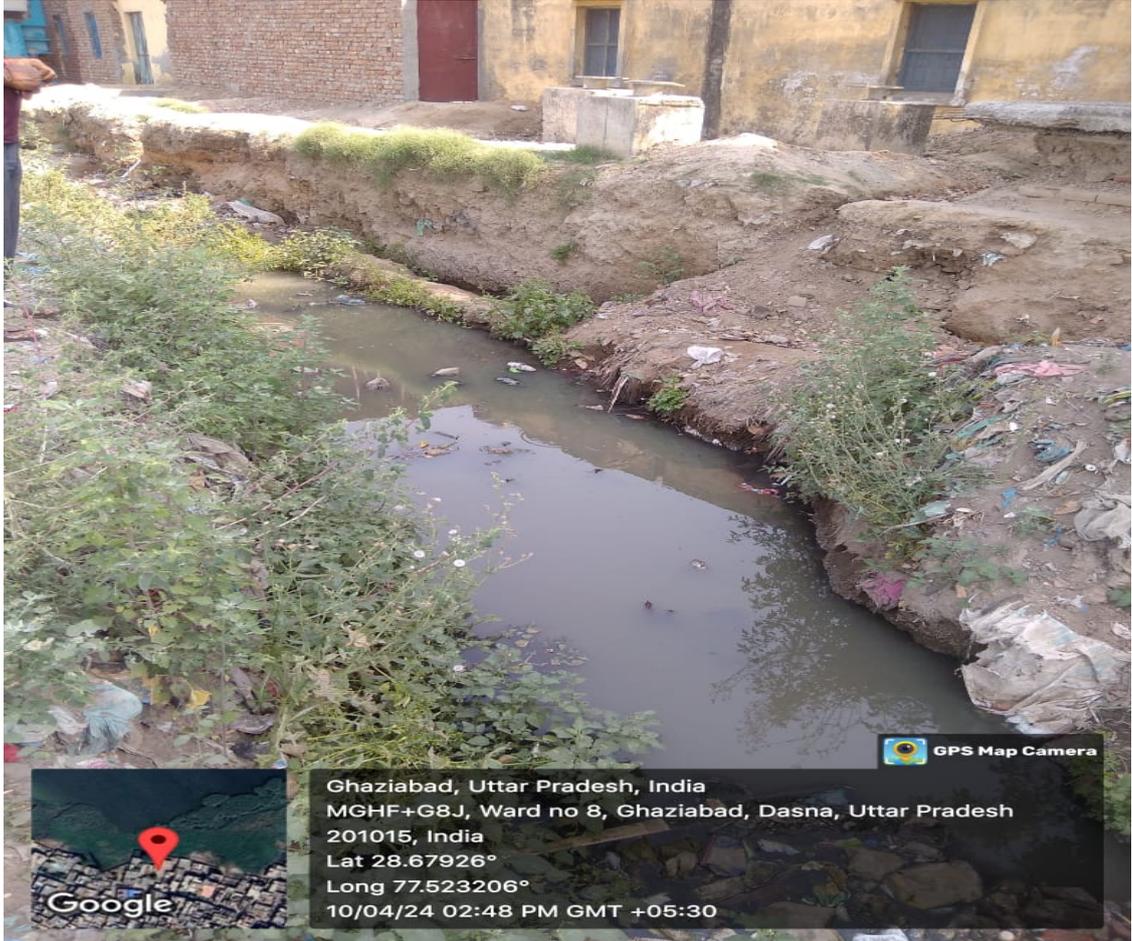
PHOTOGRAPHS OF REMOVAL OF THE LEGACY WASTE





PHOTOGRAPHS OF THE DEWATERED POND AND TEMPORARY DRAIN







कार्यालय नगर पंचायत डासना गाजियाबाद

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Mail ID nagarpanchayatdasna@gmail.com

पत्रांक 409 / नपडा- अमृत सरो0 / 2023-2024

दिनांक 26-10-2023

प्रेषक

अध्यक्ष

नगर पंचायत डासना
गाजियाबाद।

सेवा में

प्रमुख सचिव,

नगर विकास विभाग, अनुभाग-5

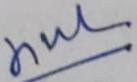
उ0प्र0 शासन लखनऊ।

विषय- वित्तीय वर्ष 2023-24 में राज्य सेक्टर के अर्न्तगत प्रदेश के नगरीय क्षेत्रों में अवस्थित झील/तालाब/पोखरों हेतु " अमृत सरोवर योजना" के अर्न्तगत अंकन 199.25 लाख रुपया धनराशि की स्वीकृति प्रदान कराये जाने के सम्बन्ध में।

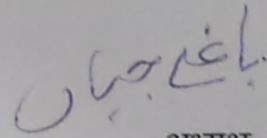
महोदय,

कृपया उपर्युक्त विषयक के सम्बन्ध में अनुरोध करना है कि नगर पंचायत डासना जनपद गाजियाबाद के द्वारा "स्थित देवी मन्दिर तालाब के संरक्षण कराये जाने की आवश्यकता है जिसके लिए अंकन 199.25 लाख रुपया माँत्र के प्रस्ताव/ कार्य योजना तैयार करायी गई है प्रस्तावित प्रस्ताव/ कार्य योजना नगर पंचायत डासना जनपद गाजियाबाद की बोर्ड बैठक में पारित की गई है। डासना एक विकास शील नगर पंचायत है। नगर पंचायत डासना की आय के नीजि स्रोतों से उक्त कार्य कराया जाना सम्भव नहीं है। नगर क्षेत्र के प्रश्नगत तालाब का सौन्दर्यकरण कराया जाना अति आवश्यक है। अतः आपसे अनुरोध है कि जनहित में प्रश्न योजना के अर्न्तगत नगर पंचायत डासना के द्वारा उपर्युक्त डीपीआर के अनुसार अंकन 199.25 लाख रुपया नगर पंचायत डासना को उपलब्ध कराने की कृपा करे जिससे नगर पंचायत डासना में स्थित तालाब का जीर्णोद्धार किया जा सके।

संलग्नक- यथोपरि



अधिशोषी अधिकारी
नगर पंचायत डासना
गाजियाबाद।



अध्यक्ष
नगर पंचायत डासना
गाजियाबाद।

Sanction of the competent authority is hereby conveyed for incurring an expenditure of amount as under towards the cost of Purchase order/Contract placed on the Seller for Supply of Goods/Services as per the contract for making payment to the Seller subject to deduction of TDS as applicable:

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Organisation Details	Buyer Details
Type: State Local Bodies Ministry: Department: Nagar Panchayat Dasna Ghaziabad Organisation Name: Directorate of Local Bodies UP Office Name: WEST	Name: Smriti Gupta Designation: J E Email ID: buycon2.np.dasna@gembuyer.in GSTIN: Address: NAGAR PANCHAYAT DASNA GHAZIABAD UTTAR PRADESH - 201001

Annexure-D

Financial Approval Detail
Designation of official providing Administration approval: Executive Officer IFD Concurrence / Competent Authority (HOD / Head of Office) Approval Required? NO Budget availability YES Designation of official providing Financial approval: Cleark

Seller Details
Company Name: R & R INFRA Email ID: navrana@gmail.com Address: R & R INFRA Ghaziabad UTTAR PRADESH - 201007

#	Item Description	Model	Ordered Quantity	Unit	Price per Unit inclusive of all Duties and Taxes (in INR)	Total Price (inclusive of all Duties and Taxes (in INR))
1	100KLD BARC STP	100KLDWWTP1	1	pieces	8145000.0	8145000.0
Total Order Value (in INR)						8145000.0

S.No	Consignee	Item	Lot No.	Quantity	Delivery Start After	Delivery To Be Completed By
1	Smriti Gupta buycon2.np.dasna@gembuyer.in NAGAR PANCHAYAT DASNA GHAZIABAD UTTAR PRADESH - 201001	100KLD BARC STP	-	1	11-Mar-2024	09-Jun-2024

Terms & Conditions
<ul style="list-style-type: none">1. This issues under the power delegated to Ministries/Department of the Government of India/organization/state vide Annexure to schedule V of the Delegation of Financial Power Rules, 1978 as amended from time to time or as per applicable delegation of financial power rules as approved and amended time to time by the competent authority of the buyer organization. <p>Note: This is system generated file. No signature is required. Print out of this document is not valid for payment/ transaction purpose.</p>



अनुबंध क्रमांक | Contract No: GEMC-511687730630251

अनुबंध तिथि | Generated Date : 11-Mar-2024

बोली/आरए/पीबीपी संख्या | Bid/RA/PBP No.: [GEM/2024/B/4508941](#)

संगठन विवरण Organisation Details	खरीदार विवरण Buyer Details
प्रकार Type : State Local Bodies मंत्रालय Ministry : - विभाग Department : Nagar Panchayat Dasna Ghaziabad संगठन का नाम Organisation Name : Directorate of Local Bodies UP कार्यालय क्षेत्र Office Zone: WEST	पद Designation : J E संपर्क नंबर Contact No. : 0120-9891067- ईमेल आईडी Email ID : buycon2.np.dasna@gembuyer.in जीएसटीआईएन GSTIN : - पता Address : NAGAR PANCHAYAT DASNA, GHAZIABAD, UTTAR PRADESH-201001, India

वित्तीय स्वीकृति विवरण Financial Approval Detail	भुगतान प्राधिकरण विवरण Paying Authority Details
आईएफडी सहमति IFD Concurrence : No प्रशासनिक अनुमोदन का पदनाम Designation of Administrative Approval: Executive Officer वित्तीय अनुमोदन का पदनाम Designation of Financial Approval: Cleark	Role: PAO भुगतान का तरीका Payment Mode: Offiine पद Designation : CLERK ईमेल आईडी Email ID : ddo2.np.dasna@gembuyer.in जीएसटीआईएन GSTIN : - पता Address: NAGAR PANCHAYAT DASNA, Ghaziabad, UTTAR PRADESH-201001, India

विक्रेता विवरण Seller Details
जेम विक्रेता आईडी GeM Seller ID : 47DC190001019174 कंपनी का नाम Company Name : R & R INFRA संपर्क नंबर Contact No. : 09760762288 ईमेल आईडी Email ID : navrana@gmail.com पता Address : C-18B, GROUND FLOOR,PARSAV NATH PARADISE,MOHAN NAGAR, Ghaziabad, UTTAR PRADESH-201007, - एमएसएमई पंजीकरण संख्या MSME Registration number : UDYAM-UP-29-0050009 एमएसई सामाजिक श्रेणी MSE Social Category : General एमएसई लिंग श्रेणी MSE Gender : Male जीएसटीआईएन GSTIN: 09ABAFR3730M1ZZ

*जिसके नाम के पक्ष में GST/TAX इनवॉइस पेश किया जाएगा | GST / Tax invoice to be raised in the name of - Buyer

वितरण निर्देश | Delivery Instructions : NA

उत्पाद विवरण Product Details						
#	आइटम विवरण Item Description	आइटम विवरण Ordered Quantity	इकाई Unit	इकाई मूल्य (INR) Unit Price (INR)	कर विभाजन (INR) Tax Bifurcation (INR)	मूल्य (INR में सभी शुल्क और कर सहित) Price (Inclusive of all Duties and Taxes in INR)
1	उत्पाद का नाम Product Name : 100KLD BARC STP ब्रांड Brand : BARCWWTP ब्रांड प्रकार Brand Type : Unbranded कैटलॉग की स्थिति Catalogue Status: Catalogue not verified by OEM कैसे बेचा जा रहा है Selling As : Reseller not verified by OEM श्रेणी का नाम और चतुर्थांश Category Name & Quadrant : 100KLD BARC STP (Q3) मॉडल Model: 100KLDWWTP1 एचएसएन कोड HSN Code: HSN not specified by seller	1	pieces	8,145,000	NA	8,145,000
कुल ऑर्डर मूल्य Total Order Value (in INR)						8,145,000

परोक्ष विवरण Consignee Detail						
क्र.सं. S.No	परोक्ष विवरण Consignee	वस्तु Item	लॉट नंबर Lot No.	मात्रा Quantity	दिनांक के बाद डिलीवरी शुरू करना है Delivery Start After	वितरण पूरा कब तक करना है Delivery To Be Completed By
1	पद Designation :- ईमेल आईडी Email ID : buycon2.np.dasna@gembuyer.in संपर्क Contact : 0120-9891067- जीएसटीआईएन GSTIN : -	100KLD BARC STP	-	1	11-Mar-2024	09-Jun-2024

Product Specification for 100KLD BARC STP

विनिर्देश Specification	उप-विनिर्देश Sub-Spec	मूल्य Value
Custom Specification	Custom Specification	Yes

विक्रेता विशिष्टता दस्तावेज़ | Seller Specification Document:

1. SpecificationDocument1	mkp.gem.gov.in/catalog_data/catalog_support_document/57/66/642/CatalogAttrs/SpecificationDocument/2024/2/15/2024_02_15_18_33_37_npdasna_100kld_ecoflow_2024-02-15-18-33-40_8487153def7bb2d728a7525300a5d300.pdf
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खरीदार विशिष्टता दस्तावेज़ | Buyer Specification Document:

1. SpecificationDocument	mkp.gem.gov.in/catalog_data/catalog_support_document/buyer_documents/593176/54/78/703/CatalogAttrs/SpecificationDocument/2024/1/19/npdasna_100kld_2024-01-19-14-59-04_bfcb2c78e1d54e3f08ec4b3ded0074d6.pdf
--	--

ईपीबीजी विवरण | ePBG Detail

सलाहकार बैंक Advisory Bank :	HDFC Bank
ईपीबीजी प्रतिशत (%) ePBG Percentage(%):	3.00

बोली लगाने वाले को बोली के नियमों और शर्तों के अनुसार लागू ईपीबीजी प्रस्तुत करना होगा | The bidder shall furnish ePBG as applicable as per bid's terms and conditions

नियम और शर्तें | Terms and Conditions

1. General Terms and Conditions-

- 1.1 This contract is governed by the [General Terms and Conditions](#), conditions stipulated to this Product/Service as provided in the Marketplace.
- 1.2 This Contract between the Seller and the Buyer, is for the supply of the Goods and/ or Services, detailed in the schedule above, in accordance with the General Terms and Conditions (GTC) unless otherwise superseded by Goods / Services specific Special Terms and Conditions (STC) and/ or BID/Reverse Auction Additional Terms and Conditions (ATC), as applicable

2. Buyer Added Bid Specific Terms and Conditions-

2.1 Scope of Supply:

Scope of supply (Bid price to include all cost components) : Supply Installation Testing Commissioning of Goods and Training of operators and providing Statutory Clearances required (if any)

2.2 Turnover:

Bidder Turn Over Criteria: The minimum average annual financial turnover of the bidder during the last three years, ending on 31st March of the previous financial year, should be as indicated in the bid document. Documentary evidence in the form of certified Audited Balance Sheets of relevant periods or a certificate from the Chartered Accountant / Cost Accountant indicating the turnover details for the relevant period shall be uploaded with the bid. In case the date of constitution / incorporation of the bidder is less than 3 year old, the average turnover in respect of the completed financial years after the date of constitution shall be taken into account for this criteria.

2.3 Turnover:

OEM Turn Over Criteria: The minimum average annual financial turnover of the OEM of the offered product during the last three years, ending on 31st March of the previous financial year, should be as indicated in the bid document. Documentary evidence in the form of certified Audited Balance Sheets of relevant periods or a certificate from the Chartered Accountant / Cost Accountant indicating the turnover details for the relevant period shall be uploaded with the bid. In case the date of constitution / incorporation of the OEM is less than 3 year old, the average turnover in respect of the completed financial years after the date of constitution shall be taken into account for this criteria. In case of bunch bids, the OEM of CATEGORY RELATED TO primary product having highest bid value should meet this criterion.

2.4 Forms of EMD and PBG:

Bidders can also submit the EMD with Fixed Deposit Receipt made out or pledged in the name of A/C (Name of the Buyer). The bank should certify on it that the deposit can be withdrawn only on the demand or with the sanction of the pledgee. For release of EMD, the FDR will be released in the favour of the bidder by the Buyer after making endorsement on the back of the FDR duly signed and stamped along with covering letter. Bidder has to upload scanned copy/ proof of the FDR along with bid and has to ensure delivery of hardcopy to the Buyer within 5 days of Bid End date/ Bid Opening date

2.5 Buyer Added Bid Specific ATC:

Buyer Added text based ATC clauses

- EMD IS MANDATORY FOR TENDER BIDDING IN FORM OF FDR
- SUBMIT ORIGINAL EMD AT OFFICE PREMISES OF Nagar Panchayat Dasna Ghaziabad, BEFORE DATE OF OPENING OF TENDER
- All other condition and specification mention in ATC document

2.6 Buyer Added Bid Specific ATC:

Buyer uploaded ATC document [Click here to view the file](#).

2.7 Past Project Experience:

Proof for Past Experience and Project Experience clause: For fulfilling the experience criteria any one of the following documents may be considered as valid proof for meeting the experience criteria: a. Contract copy along with Invoice(s) with self-certification by the bidder that service/supplies against the invoices have been executed. b. Execution

certificate by client with contract value.c. Any other document in support of contract execution like Third Party Inspection release note, etc.Proof for Past Experience and Project Experience clause: For fulfilling the experience criteria any one of the following documents may be considered as valid proof for meeting the experience criteria:a. Contract copy along with Invoice(s) with self-certification by the bidder that service/supplies against the invoices have been executed.b. Execution certificate by client with contract value.c. Any other document in support of contract execution like Third Party Inspection release note, etc.

नोट: यह सिस्टम जनरेटेड फाइल है। कोई हस्ताक्षर की आवश्यकता नहीं है। इस दस्तावेज़ का प्रिंट आउट भुगतान/लेनदेन उद्देश्य के लिए मान्य नहीं है।

Note: This is system generated file. No signature is required. Print out of this document is not valid for payment/ transaction purpose.

कार्यालय नगर पंचायत डासना जनपद-गाजियाबाद¹⁹

Email ID-nagarpanchayatdasna@gmail.com

पत्रांक: 173/नपडा-एन0जी0टी0/2024-2025

दिनांक- 05/04/2024

कार्यालय ज्ञाप

माननीय राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 30/2022 अफसर अली बनाम उ0प्र0 राज्य व अन्य में माननीय राष्ट्रीय अधिकरण नई दिल्ली में सरकार का पक्ष प्रस्तुत करने के लिए नगर पंचायत डासना जनपद गाजियाबाद के द्वारा श्री मौहम्मद साजिद, एडवोकेट अनुक्रमांक D/2367/2013 मोबाईल नं0 9910949152 (तीस हजारी) चैम्बर नं0 596 पश्चिमी विंग, तीस हजारी दिल्ली की सहमति प्राप्त कर नगर पंचायत की तरफ से अधिवक्ता के रूप में अग्रिम आदेशों तक अधिकृत किया जाता है।

उक्त वाद में श्री मौहम्मद साजिद, एडवोकेट, माननीय राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 30/2022 अफसर अली बनाम उ0प्र0 राज्य व अन्य में नगर पंचायत डासना की तरफ से पक्ष रखेंगे तथा आवश्यक होने पर माननीय राष्ट्रीय हरित अधिकरण में उपस्थित होकर सरकार/नगर पंचायत का पक्ष रखेंगे तथा समय-समय पर हुई प्रगति भी माननीय राष्ट्रीय हरित अधिकरण के समक्ष प्रस्तुत करेंगे एवं जो भी अन्य आवश्यक कृत्य होगा वह करने के लिए अधिकृत रहेगे।



अधिशायी अधिकारी
नगर पंचायत डासना
गाजियाबाद ।



अध्यक्ष
नगर पंचायत डासना
गाजियाबाद ।